

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

35(ND)15

CORAM:

**PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
30.05.2018**

**NAME OF THE COMPANY: Ms. Ameeta Mehra V/s. M/s. Mehra Developers
& Farms Pvt. Ltd.**

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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For the Petitioner:	Mr. Jeevesh Nagrath and Mr. Chitvan Singhal, Advocates.
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For the Respondent:	Mr. Manik Dogra and Ms. Aditi Mohan, Advocates
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ORDER

No time left. Renotify this case on 25th July, 2018.



**(Deepa Krishan)
Member (T)**



**(Ina Malhotra)
Member (J)**